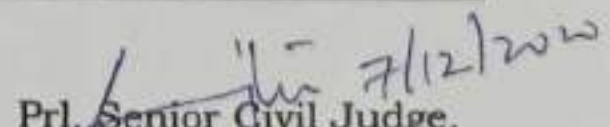


**In the court of the Principal Senior Civil Judge,
Bangalore Rural District, Bangalore,
the following cases are posted on
08-12-2020**

Morning Session 11 am to 2 pm	Afternoon Session 3 pm to 5.45pm
<p><u>Evidence</u></p> <ol style="list-style-type: none">1. O.S. 591/20102. O.S. 475/20113. O.S. 138/20124. O.S. 199/20125. O.S. 285/20126. O.S. 475/20127. O.S. 1451/20128. O.S. 448/20139. O.S. 1472/201410. O.S. 1742/201411. O.S. 26/1512. O.S. 706/201513. O.S. 712/201514. O.S. 806/201515. O.S. 1581/201516. O.S. 897/201717. O.S. 1127/201718. O.S. 1241/201719. O.S. 1498/201720. O.S. 1764/201721. O.S. 143/201822. O.S. 416/201823. O.S. 1518/2019 <p><u>ADR</u></p> <ol style="list-style-type: none">24. O.S. 231/201225. O.S. 38/2020	<p><u>Hearing</u></p> <ol style="list-style-type: none">26. Ex. 90/2012 to 106/2012, Ex 8/2013, 10 & 11/201327. O.S. 1634/201428. O.S. 1254/201529. FDP 10/2018 <p><u>Judgement</u></p> <ol style="list-style-type: none">30. O.S. 157/2014


Prl. Senior Civil Judge,
Bangalore (R) Dist., Bengaluru

Note: Other Cases are adjourned in the CIS

Cause List

20 + 20 Cases listed for Hearing on 08.12.2020

MORNING SESSION

Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	OS 1361/2020	Hearing	CP Sundaresh	
2	O.S. 1130/2015	Issues		
3	OS 200/2020	Issues	B E Ravi Kumar	
4	OS 1420/2013	Evidence		
5	OS 1422/2013	Evidence		
6	OS 502/2001	Evidence	T Sheshagiri Rao	S C R
7	OS 1421/2013	Evidence		
8	OS 14/2013	Evidence	K Gangegowda	
9	OS 2113/2014	Evidence	Ramanna Y N	
10	OS 66/2015	Evidence	M G Siddalingaiah	
11	OS 415/2015	Evidence	Keshavakumar	
12	OS 524/2015	Evidence	Muniraju K N	
13	OS 906/2015	Evidence	M Prakash	
14	OS 1856/2007	Arguments		
15	OS 2342/2007	Arguments	T Sheshagiri Rao	K V R
16	OS 1335/2013	Arguments	Manivannan	
17	M V C 345/2015	Arguments	Raiyazulla S	
18	Misc 49/2018	Arguments		
19	M A 101/2018	Arguments	M A Poovaiah	
20	OS 930/2005	Arguments	Malluraiah	PMNS

Cause List

20 + 20 Cases listed for Hearing on 08.12.2020

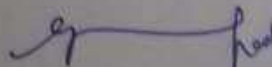
MORNING SESSION

Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	OS 1361/2020	Hearing	CP Sundaresh	
2	O.S. 1130/2015	Issues		
3	OS 200/2020	Issues	B E Ravi Kumar	
4	OS 1420/2013	Evidence		
5	OS 1422/2013	Evidence		
6	OS 502/2001	Evidence	T Sheshagiri Rao	S C R
7	OS 1421/2013	Evidence		
8	OS 14/2013	Evidence	K Gangegowda	
9	OS 2113/2014	Evidence	Ramanna Y N	
10	OS 66/2015	Evidence	M G Siddalingaiah	
11	OS 415/2015	Evidence	Keshavakumar	
12	OS 524/2015	Evidence	Muniraju K N	
13	OS 906/2015	Evidence	M Prakash	
14	OS 1856/2007	Arguments		
15	OS 2342/2007	Arguments	T Sheshagiri Rao	K V R
16	OS 1335/2013	Arguments	Manivannan	
17	M V C 345/2015	Arguments	Raiyazulla S	
18	Misc 49/2018	Arguments		
19	M A 101/2018	Arguments	M A Poovaiah	
20	OS 930/2005	Arguments	Malluraiah	PMNS

3
AFTER-NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	MA 12/2020	Hearing	K Shivashankar	
2	OS 150/2020	Hearing	K A	
3	OS 205/2020	Hearing	Muniraju	
4	OS 241/2020	Hearing	P Reddy	
5	OS 242/2020	Hearing	P Reddy	
6	OS 285/2020	Hearing	Prakash Y	
7	Misc 43/2020	Hearing	Brijesh R	
8	M C 202/2020	Hearing	M S Vishwanath	
9	M C 237/2020	Hearing	Shivakumar S	
10	OS 1546/2013	Hearing	D A Shivakumar	
11	OS 1950/2015	Hearing	Hareendra	
12	OS 146/2019	Hearing	B Siddaveeraiah	
13	OS 650/2017	Evidence		
14	OS 1005/2018	Evidence	P TM	R R
15	OS 489/2019	Evidence	Myllaraiah ass.	
16	OS 692/2019	Evidence	Venkategoda K	
17	OS 1383/2019	Evidence	LS Law Firm	

Note: Other cases are adjourned as per CIS.


 I Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru

**List of cases posted on 08.12.2020 on S.O.P basis in the
court of II Addl. Senior Civil Judge, Bengaluru Rural
District, Bengaluru.**

Morning Session					
01	Mis.8/2020	Notice	14	OS.850/2019	Hearing
02	MA.18/2020	Notice	15	OS.1465/2017	Arguments
03	MA.19/2020	Notice	16	OS.1459/2011	Evidence
04	OS.38/2010	Hearing	17	OS.1055/2013	Evidence
05	OS.700/2010	Hearing	18	OS.1835/2016	Evidence
06	OS.1263/2013	Hearing	19	OS.992/2017	Evidence
07	OS.875/2017	Hearing	20	OS.1098/2017	Evidence
08	OS.896/2017	Hearing	21	OS.1444/2017	Evidence
09	OS.63/2018	Hearing	22	OS.1437/2013	Evidence
10	OS.131/2018	Hearing	23	OS.44/2016	Evidence
11	MC.52/2018	Hearing	24	OS.767/2016	Evidence
12	FDP.30/2018	Hearing	25	MC.300/2019	Evidence
13	OS.225/2019	Hearing			

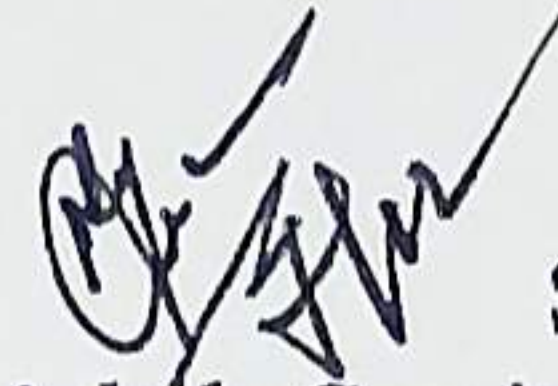
Afternoon Session					
26	OS.1058/2011	Summons	35	OS.812/2018	Summons
27	OS.1264/2019	Summons	36	OS.737/2017	Orders
28	OS.1013/2019	Summons	37	OS.1362/2020	Orders
29	OS.744/2020	Summons			
30	OS.1148/2020	Summons			
31	Misc.85/2016	Objection			
32	MA.91/2019	Objection			
33	OS.862/2018	Summons			
34	OS.1197/2019	Summons			

Note: Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

II Addl. Senior Civil Judge,
Bengaluru (R) District, Bengaluru.

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **08.12.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 1023/2004 2) OS. 891/2005 3) OS. 942/2005 4) OS. 134/2006 5) OS. 1950/2006 6) OS. 2846/2006 7) OS. 1281/2008 8) OS. 1131/2014 9) OS. 1819/2015 10) OS. 54/2017 11) OS. 248/2017 12) OS. 466/2017 13) OS. 1012/2017 14) OS. 1053/2017 15) OS. 341/2018 16) OS. 399/2018 17) OS. 559/2018 18) G & WC.29/2018 19) OS. 290/2019</p> <p><u>ARGUMENTS</u></p> <p>20) OS. 482/2010 21) OS. 1121/2011 22) MA. 57/2012 23) MA. 49/2014</p>	<p><u>HEARING</u></p> <p>23) OS. 972/2004 24) OS. 1633/2006 25) OS. 2498/2006 26) OS. 738/2011 27) OS. 936/2011 28) OS. 527/2012 29) OS. 826/2012 30) OS. 1762/2017 31) OS. 1347/2020 32) OS. 1363/2020</p> <p><u>OBJECTIONS</u></p> <p>33) LAC. 38/2005 34) MA. 56/2020</p> <p><u>ARGUMENTS</u></p> <p>35) OS. 1778/2014 36) MA. 44/2016 37) OS. 370/2017 38) OS. 72/2018 39) OS. 791/2019</p>



Sd/-

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
08.12.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
<u>To hear on IAs</u> 1. O.S.595/2019 2. O.S.1952/2014 3. O.S.507/2013 4. O.S.685/2013 5. O.S.791/2015 6. O.S.230/2011 7. O.S.1041/2018	<u>To hear on IAs</u> 1.O.S.1357/2017 2.O.S.1565/2012 3. O.S.492/2019 4. O.S.377/2013 5. R.A.56/2017 6. O.S.418/2020
Evidence	Evidence
1. O.S.424/2014 2. O.S.1038/2012 3.O.S.287/2016 4.O.S.1093/2010	1. O.S.876/2012 2. O.S.698/2014 3.O.S.797/2020

Sd/-

IV ASCJ 07.12.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 08.12.2020

<u>Morning Session</u>	<u>After Noon Session</u>
<u>Hearing</u> 1) OS. 1513/2007 2) OS. 407/2008 3) OS. 1698/2008 4) OS. 349/2012	<u>Hearing</u> 1) RA. 36/2013 2) OS. 91/2015 3) FDP. 7/2015
<u>Evidence</u> 5) OS. 2411/2006 6) OS. 14/2007 7) OS. 1501/2012 8) OS. 940/2015 9) OS. 2440/2007	<u>Arguments</u> 4) Misc. 1/2015 5) OS. 173/2015
<u>Arguments</u> 10) OS. 1/2011 11) OS. 1207/2011 12) Misc. 1/2015 13) O.S.173/2015	<u>Pre conciliation for E Lok Adalath</u> 6) OS. 359/2011 7) OS. 856/2011 8) OS. 1037/2011 9) OS. 1461/2011 10) OS. 41/2012 11) OS. 49/2012 12) OS. 76/2012 13) OS. 95/2012 14) OS. 102/2012 15) OS. 37/2012 16) OS. 110/2012 17) OS. 131/2012 18) OS. 139/2012 19) OS. 183/2012 20) OS. 249/2012
<u>Pre conciliation for E Lok Adalath</u> 14) OS. 1057/2012 15) OS. 913/2013 16) OS. 361/2012 17) OS. 399/2012 18) OS. 448/2012 19) OS. 484/2012 20) OS. 506/2012	

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In The Court Of VI Addl. Senior Civil Judge, Bengaluru
Rural District, Bengaluru the following cases are posted on
08.12.2020

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 2203/2006	Hearing	1	O.S. 1363/2015	Summons
2	O.S. 675/2007	Hearing	2	O.S. 408/2017	Summons
3	O.S. 712/2009	Hearing	3	O.S. 246/2017	Notice
4	M.C. 92/2017	Hearing	4	LAC. 243/2004	Hearing
5	O.S. 1159/2020	Hearing	5	O.S. 1605/2006	Hearing
6	O.S. 94/2012	Evidence	6	O.S. 1897/2006	Hearing
7	O.S. 240/2012	Evidence	7	O.S. 2007/2006	Hearing
8	O.S. 1068/2007	Evidence	8	M.A. 66/2020	Hearing
9	O.S. 829/2009	Evidence	9	O.S. 2135/2006	A.D.R
10	O.S. 1253/2009	Evidence	10	O.S. 282/2009	Issues
11	O.S. 1457/2006	Evidence	11	O.S. 950/2015	Issues
12	O.S. 1942/2006	Evidence	12	O.S. 466/2014	Issues
13	O.S. 668/2014	Evidence	13	O.S. 1314/2016	Evidence
14	O.S. 2022/2006	Evidence	14	O.S. 752/1995	Arguments
15	O.S. 384/2009	Evidence	15	O.S. 1261/2006	Arguments
16	O.S. 2954/2006	Arguments	16	O.S. 1352/2020	Orders
17	O.S. 1261/2006	Arguments	17	O.S. 1359/2020	Orders
18	O.S. 2370/2006	Arguments	18	O.S. 1453/2008	Objections
19	O.S. 2141/2006	Objections	19	M.A. 43/2020	Objections
20	O.S. 719/2009	Objections	20	M.A. 44/2020	Objections

Date : 08.12.2020

Place : Bengaluru

NT 07/12/2020
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 08.12.2020 are adjourned in the CIS, as per SOP.